

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-609(ND)/2017

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2018**

**NAME OF THE COMPANY: S.E. Investments Ltd. Vs. Soni Realtors Pvt. Ltd.**

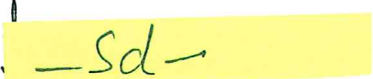
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Counsel for the Petitioner

**ORDER**

Notice was directed to be sent by the Bench Officer to the RP in this case. It appears no steps have been taken. The Bench Officer is directed to ensure proper compliance for 20<sup>th</sup> of July, 2018.

  
**(Ina Malhotra)**  
**Member (J)**

(Sameer)